F.No. A-32011/12/2010-Ad.II

F.No. A-32011/12/2010-Ad.II Government of India Ministry of Corporate Affairs

New Delhi, dated 21.12.2011

OFFICE MEMORANDUM

<u>Subject</u>: <u>Adhoc Promotion of 33 Junior Technical Assistants (JTA) to the Senior Technical Assistant (STA) grade</u>

The undersigned is directed to convey the approval of the competent authority to promote thirty three (33) JTAs (as per Annexure A) to the grade of STA, on ad hoc basis, for a period of one year (21-12-2011 to 20-12-2012) or till regular STAs become available through DR method as per RRs or until further orders, which ever is earlier.

- 2. This ad-hoc appointment is subject to following conditions:
- (a) The ad hoc promotion shall not confer any right to continue in the grade indefinitely or for inclusion in any seniority/eligibility list for regular appointment or to claim seniority in STA grade.
- (b) The ad hoc promotion may be terminated at any point of time without giving any reason therefor.
- (c) The appointment on ad hoc basis shall take effect from the date of assuming the charge of the post of STA in the same office, where he/she is presently posted as JTA. To enable joining in present office, the post of STA, if not available in present office, is also transferred.
- (d) The ad-hoc promotion of Sh. Sanjay Chattopadhyay (Sl. No. 1) and Sh. ML Rao (Sl No. 16), is <u>conditional</u>, in view of denial of vigilance clearance in terms of DOPT OM No. 11012/11/2007-Estt.A dated 27-9-2011 having failed to submit their Annual Immovable Property Return (AIPR) for the year 2010. Only after submission of AIPRs for 2010 and after availability of vigilance clearance on that basis, they may be granted ad-hoc promotion.
- (e) The reasons for denial of ad-hoc promotion to six (6) other JTAs is stated in <u>Annexure B</u>. After removal of these deficiencies/disabilities, their case for ad-hoc promotion will be considered.
- (f) All other rules of competent authorities, on ad hoc appointments, shall apply.

(R K Pandey)

Under Secretary to the Government of India

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1. All 6 RDs for information and necessary action.

2. SO, Ad.II - for their files/folders.

3.E.G Cell for loading in 'employees corner/promotions'.

SL.	Name of the JTA (Sh./Smt/Km.)	Date of Birth	Present posting
1	Sanjay Chattopadhyay	02.07.1954	ROC, Kolkata
2	NK Gupta	24.01.1963	ROC, Delhi
3	Ram Kishan Saini	15.12.1958	ROC, Delhi
4	Munesh Kumar	20.06.1964	ROC, Delhi
5	J Madhusudana Rao	28.09.1957	OL, Hyderabad
6	T Dhakshayani	25.03.1963	RD, Chennai
7	SA Tillu	30.07.1955	ROC, Mumbai
8	N Gopalakrisnan	02.04.1964	ROC, Kerala
9	DV Oza	30.09.1957	OL, Ahmedabad
10	R Nalini	20.07,1957	OL, Chennai
11	Preetha Gopal	23.09.1968	OL, Kerala
12	Ch Ananthalakshmi	30.06.1976	ROC, Hyderabad
13	Nand Lal Bursi	06.09.1953	ROC, Delhi
14	AK Srivastav	16.10.1952	ROC, Kanpur
15	AH Nethravathi	12.12.1962	ROC, Bangalore
16	ML Rao	12.05.1953	OL, Mumbai
17	MK Rajput	01.07.1961	OL, Mumbai
18	Mani Moli E	23.01.1974	ROC, Bangalore
19	Channakeshava	01.06.1977	ROC, Hyderabad
20	Basavaraj P T	12.01.1962	ROC, Bangalore
21	Vijay Singh Choudhary	07.03.1977	ROC, Ahmedabad
22	Nidish Kumar Singh	03.08.1978	ROC, Gwalior
23	MM Kulkarni	25.12.1978	ROC, Mumbai
24	Shyam Sunder Tandon	24.01.1954	ROC, Delhi
25	Harbhag Singh	30.06.1958	ROC, Chandigarh
26	Inderjeet Magu	12.10.1954	ROC, Delhi
27	Sampat R Meena	25.04.1976	ROC, Ahmedabad
28	K Babu Rao	03.02.1953	ROC, Hyderabad
29	PD Unnikrishnan	28.07.1961	OL, kerala
30	M Guruswamy	17.04.1952	ROC, Chennai
31	Bhabagrahi Das	21.01.1953	ROC cum OL Cuttack
32	Swapan Sengupta	02.02.1952	OL, Kolkata
33	Abhishek Kumar	01.03.1978	ROC cum OL Patna

21/12/11

आह के पाण्डे/R K PANDEY अवर सहिव/Under Secretary कारपोरेट कार्य मंत्रालय कारपोरेट कार्य मंत्रालय Ministry of Corporate Affairs भारत सरकार/Govt of India भारत सरकार/Govt Othini

SL	Name of the JTAs (and office as per AD.H records) not recommended by the DPC for ad hoc promotion	Reasons
1	K Rajasekar, ROC Chennai	APARs of 2010-11 not available
2	D Selvarathinam, OL Chennai	APARs of 2009-10 not available
3	S Kotteeswaran, RD Chennai	Vigilance Clearance not available
4	M Vasanth Kumar, ROC Chennai	APARs of 2010-11 not available
5	J Velpari, ROC Coimbatore	Integrity Certificate not available
6	L Nalini, ROC Chennai	APARs of 2010-11 not available

आर के पण्डे/R K PANDEY अवर सहिव/Under Secretary अवर सहिव/Under Secretary कारपोरंट कार्य मंत्रालय Ministry of Corporate Affairs Ministry of Corporate Affairs पारत सरकार/Govt of India पारत सरकार/Govt Delhi